

Gujarat New Capital (Periphery) Control (Repeal) Act, 2003

1 of 2003

[1.7.2002]

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Gujarat New Capital (Periphery) Control (Repeal) Act, 2003

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An Act to repeal the Gujarat New Capital(Periphery) Control Act, 1960. It is hereby enacted in the Fifty-fourth Year of the Republic of India as follows:

1. Short title and commencement :-

(2) It shall be deemed to have come into force on the 1.7.2002.

2. Repeal of Guj. X of 1960 :-

The Gujarat New Capital (Periphery) Control Act, 1960 (Guj. X of 1960), is hereby repealed.

3. Repeal :-

The Gujarat New Capital (Periphery) Control (Repeal) Ordinance, 2003 (Guj. Ord. 1 of 2003), is hereby repealed.